

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).30832/2008

(From the judgement and order dated 17/07/2008 in WP No. 28664/2003 of the
HIGH COURT OF MADRAS)

C.K. SASANKAN

Petitioner(s)

VERSUS

DHANALAKSHMI BANK LTD.

Respondent(s)

(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

Date: 16/02/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Mr. T.L.V. Iyer, Sr. Adv.
Mr. Ramesh Babu M.R., Adv.

For Respondent(s) Mr. A.N. Tiwari, Adv.
Mr. Balraj Dewan, Adv.

UPON hearing counsel the Court made the following
ORDER

Heard the learned senior counsel appearing on behalf of the
petitioner for about 15 minutes.
List tomorrow as part-heard.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER